

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri
V/s.
M/s. Crimpton Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Lumkhanna	Respondent/182 Director	

Order

CP No. 23/397-398/CLB/MB/MAH/2013

The Petitioner Counsel says since they have been newly engaged, they need time. Since both the parties are not ready, list this matter on 08.11.2016.

Both sides are directed to file their written submissions two days before next date of hearing.

List this matter as mentioned above.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)